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(c) the allocation for the said work during 1989-90?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Work of providing rail line between Dindigul and Tuticorin forms part of Karur-Dindigul-Madurai-Maniyachchi-Tuticorin/Talaiyuthu project. The progress made is as follows:

PHASE I

State (i): Parallel BG line between Talaiyuthu-

Milavittan: COMPLETED.

- Stage (ii) New BG rail line between Karur and Dindigul: COMPLETED.
- Stage (iii) Parallel BG line between Dindigul and Madurai : WORK IN PROGRESS.

Phase II: Gauge conversion of Madurai-Maniyachchi MG section into BG: will be taken up after completion of Phase I.

- (b) Constraints in resources.
- (c) Rs. 4 crores.

Fly-over at Jaipur-Keonjhar Road junction

- 57. SHRI ANADI CHARAN DAS: Will the Minister of RAILWAYS be pleased to state:
- (a) the progress made so far in construction of fly over bridge at Jajpur-Keonjhar Road Station (S.E. Railway); and
- (b) the quantum of funds released, targeted date of completion and the action taken or proposed to be taken to provide

adequate funds to expedite the projects?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) The plans and estimate for the work have been finalised. The tender work has been taken in hand by the Railways.

(b) An outlay of Rs. 10 lakhs has been provided for the work during the current year. Adequate funds will be allotted for the work commensurate with the investment and progressing of work by the State Government on the bridge approaches. The target time for the completion of the work is June, '91 which will, however, mainly depend on the completion of the bridge approaches by the State Government.

Power Rates in Delhi

- 58. SHRIMADHAVRAO SCINDIA: Will the Minister of ENERGY be pleased to state:
- (a) whether power rates in Delhi are proposed to be further increased and if so, the details thereof indicating the existing rates, revised rates and the percentage hike in respect of different categories of power supplies in different areas under NDMC and MCD;
 - (b) the reasons for such a increase; and
- (c) the estimated loss incurred due to power theft during the last three years?

THE MINISTER OF ENERGY AND MINISTRY OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). The power rates in Delhi were last revised in April, 1985. A statement indicating the existing tariff which is the same in NDMC and MCD areas is given below. The DESU has been facing huge revenue deficits year after year due to the all round increase in the cost of inputs and operational expenses, without any corresponding increase in its tariff. With

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a view to off-set the deficit, the DESU has proposed increase in power tariffs for approval of the Delhi Electric Supply Committee/Municipal Corporation of Delhi. However the details of the tariff have not so far been worked out by DESU.

(c) The total transmission and distribution losses in the DESU system during the last 3 years are as follows:-

Year	% of loss	
1987-88	28.33%	
1988-89	21.10%	
1989-90	17.6%	

The transmission and distribution losses consist the technical losses and commercial losses due to pifferage or theft of power. It is not possible to segregate theft of energy from the total transmission losses.

STATEMENT

S.No.		Category	Rate Paise/Unit		
1		2	3		
. 1.	Domestic				
2.	(2	a) Lighting, fan and power on first 100 unit per mont	h. 27		
		On next 100 unit per month.	32		
		On consumption above 200 unit per month	75		
	(b)	Domestic power (where delivered on a separate meter for entire consumption)	75		
2.		Non-domestic			
	(a)	Low Tension (Mixed Load)	89		
	(b)	High Tension (Mixed Load)	Rs. 40/- p.m. per KVA plus 67 paise/unit.		
3.		Industrial			
	(a)	Small industrial power	75		
	(b)	Large industrial power	Rs. 40/Rs. 38 per KVA plus 85 paise/unit		
4.		Agriculture			
		For entire consumption	15		
5.		Street lighting	60		

1	2	3
	(energy charges)	
	(For entire consumption)	
6.	Night Load tariff	
	For entire consumption	40
7.	Railway traction	
	(66 KV supply)	85

Oil Production

- 60. SHRI SRIKANTHA DATTA NARA-SIMHARAJA WADIYAR: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:
- (a) whether Government have a proposal to step up oil production during the Eighth Plan period;
- (b) if so, whether any specific scheme has been drawn up therefor; and
- (c) the target set.for oil production in Eighth Plan?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURU-PADASWAMY): (a) Yes, Sir.

- (b) Yes, Sir.
- (c) The tentative target for the crude oil production in the terminal year of 8th Plan, i.e. 1994-95, is about 50 million tonnes. The Eighth Five Year Plan is yet to be finalised.

Gas Production

61. SHRI SRIKANTHA DATTA NARA-SIMHARAJA WADIYAR: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) whether Government have a proposal to increase the production of gas;
- (b) if so, what are new gas deposit areas discovered during 1989-90 so far;
- (c) the approximate gas deposit in those areas; and
- (d) the specific steps proposed to be taken to step up gas yield in those areas?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURU-PADASWAMY): (a) The objective of the Government is to increase the production of natural gas and its utilisation. As against the production of about 22 MMCMD of natural gas at the starting of the VIIth Plan period, it is expected to be about 40 MMCMD in the terminal year of the plan period.

(b) to (d). ONGC have discovered gas deposits in the following areas during 1989-90:

B-119 structure in Bombay Offshore, GK-29A in Kutch Kutch Offshore and Adiyakkamangalam in Cauvery Offshore basin. In B-119 structure approximately 1.5 billion M3 of gas deposits have been established, assessment of other structures are under way.